

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. C.P.(IB)-3504(MB)/2019

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

**NAME OF THE PARTIES: - Nanda R Bajaj Sole Proprietor of NRB
Traders
V/s
Eurolife Healthcare Private Limited**

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Amit Singh appeared for the Operational Creditor. Counsel Ms. Mehek appeared for the Corporate Debtor. At their request, list the matter on **26.08.2021** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)